

**OFFICE OF THE DISTRICT & SESSIONS JUDGE  
SOUTH-EAST DISTRICT, SAKET COURTS COMPLEX, NEW DELHI**

**ORDER**

In supercession of earlier order No 1045-1125/Accounts/SE/2017 dated 16/01/2018 and in exercise of the powers delegated to the undersigned, pursuant of GNCT of Delhi's letter No. F.8/4/2009-AC/usfa/78-87, dated 12.04.2013, under sub-rules (1),(2) & (3) to Rule 13 of Delegation of Financial Powers Rules 1978 and rule 2 (XII) of General financial Rule 1958, as well as under the supplementary Rule-191 of Traveling Allowance (Part II), I the undersigned, being the Head of Department of South East District, Saket Courts, New Delhi do hereby authorize the following officers to act as **Controlling Officer, Link Controlling Officer, Head of office and Link Head of office South East District, Saket Courts, New Delhi**, as per the following arrangement, with immediate effect:

S.No.	Nature of Powers	Designation	Remarks
1.	Sh. Gulshan Kumar	ASJ - 03	Controlling Officer
2.	Dr. Neera Bharihoke	ASJ-06	Link Controlling Officer
3.	Sh. Rajeev Bansal	P.O. MACT-01	Head of Office
4.	Sh. Naresh Kumar Laka	ADJ - 03	Link Head of Office

The order shall remain in force till further orders.

15.5.18  
(Girish Kathpalia)  
District & Sessions Judge  
South-East District, New Delhi

No. 9460-9542 /Accounts/SE/2018

Dated: 15/05/18

Copy forwarded for information to:-

1. The Ld. District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Ld. District & Sessions Judge, New Delhi / South / West / North / North-West / North-East / Shahdara / East / South-West.
3. The Officers Concerned.
4. The Chairman, All the committees, South East District, Saket, New Delhi.
5. Administrative Civil Judge, South East District, Saket Courts, New Delhi.
6. All the Administrative Officers (Judicial)/ Assistant Accounts Officer/Branch In-charge, South East District, Saket Courts, New Delhi.
7. The Principal Accounts officer, Govt. of NCT of Delhi, A-Block, Vikas Bhawan, New Delhi.
8. The Pay & Accounts Officer No. XIV, PAO No.XIV, Shankar Road, New Delhi alongwith specimen signatures of the officers
9. The Manager, Reserve Bank of India, New Delhi alongwith specimen signature of the officers.
10. Directorate. Of Audit, GNCT of Delhi, IP Estate, Delhi.
11. P.S. to District Judge, South East District, Saket Courts, New Delhi
- ✓ 12. The website committee, Headquarters, Tis Hazari, Delhi.
13. PRO, District Court Saket, New Delhi.
14. The Cashier, South East District, Saket, New Delhi.
15. The Computer branch, Saket Courts, New Delhi.

15.5.18  
(Girish Kathpalia)  
District & Sessions Judge  
South-East District, New Delhi